

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 138 & 139 of 2012

Dated : 13th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Reliance Infrastructure Ltd ... **Appellant(s)**

Versus

Maharashtra Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

We have heard the Learned Senior Counsel for the Appellant as well as the Learned Counsel for the Respondent. Written submissions are being filed today in the Registry after serving copy on the other side.

Judgment is reserved.

(VJ Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt